

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.147/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Akshay Jain & Anr -Versus-Misirilal Properties Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, Pr.CS

Petitioner

Akash Sharma
20.11.17

1. DEEPNATH ROY CHOWDHURY, Adv.

2. RAJARSHI DUTTA, Adv.

3. SAMAITA DAS CHOWDHURY, Adv.

4. PAPIYA DAS, Adv.

Respondent

Samaita Chowdhury
20.11.17

ORDER

Ld. Pr. CS for the petitioner and Ld. Advocate for the respondents are present.

List on 10/01/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)